


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 299/14	TP 8/17	Hearing	433(e) / 433(f)	Gerdau Steel India Ltd. Vs Porus Equipment Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	NAKASHIMAN. S LAKSHMIKUMARAN & SIDDHANTH 9108980980	PETITIONER	

ORDER

Counsel for petitioner is present. He also filed a memo along with receipts for having sent notices to the respondents. Await notices. Counsel for petitioner filed memo that objections have been complied stating notices already issued to the respondents. List it on 21.9.2017.


MEMBER(J)


MEMBER(T)